

ITEM NO.110

COURT NO.13

SECTION IV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3982-3987/2011

NIRMAL SINGH & ETC.ETC.

Appellant(s)

VERSUS

STATE OF HARYANA TR.COLLECTOR

Respondent(s)

(With office report for direction)

WITH

C.A. No. 7916-7918/2011

(With Office Report for Direction)

C.A. No. 10207/2011

(With Office Report for Direction)

C.A. Nos. 7547-7549/2013

(With Office Report)

C.A. Nos. 7707-7709/2013

(With Office Report)

Date : 27/08/2014 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. GOPALA GOWDA

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Appellant(s)

Ms. Jaspreet Gogia ,Adv.
Mr. Vipin Gogia, Adv.
Mr. Brijendra Singh, Adv.Mr. Sanjay Bansal, Adv.
Mr. H.S. Bhati, Adv.
Mr. Ajay Choudhary ,Adv.Mr. Sachin Jain, Adv.
Dr. Kailash Chand ,Adv.Mr. Rajiv Kumar, Adv.
Mr. Rajat Sharma, Adv.
Mr. Dinesh Verma, Adv.
Mr. Subhasish Bhowmick ,Adv.

For Respondent(s) Ms. Anubha Agrawal ,Adv.
 Mr. Ambuj Agarwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties at length.

Arguments concluded.

Judgment reserved.

(S.K. RAKHEJA)
COURT MASTER

(SAROJ SAINI)
COURT MASTER